THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE INVITING QUOTATIONS

Dated, Shillong 19th May, 2016.

No. HCM.II/02/2014-Estt/Pt/_____: Short notice inviting Quotation for Photography / Videography for the Swearing – in – Ceremony of Hon'ble Mr. Justice Ved Prakash Vaish which will be held on 23rd May, 2016 in the High Court of Meghalaya from 9:00 A.M. to 11:00 A.M. is invited from intending Firms.

The Quotations with requisite Court Fee Stamp of ₹ 20/- (Rupees Twenty) only should reach the undersigned on or before the 20th May, 2016 by 10:00 A.M. and will be opened on the same day in the Office Chamber of the Registrar General.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/02/2014-Estt/Pt//630A Dated, Shillong 19th May, 2016.

Copy to:-

- 1. The System Analyst for uploading the same in the High Court Web site.
- 2. Accounts Section
- 3. Notice Board.
- 4. Office file.

REGISTRAR GENERAL